

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a)  
No, Sir.

(b) to (f) Do not arise.

#### **Overhead costs of Air India**

2592. SHRI R.C. SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Air India (AI) has the highest monthly expenditure of Rs.1750 crores which is very high when compared to other private airlines;

(b) whether it is also a fact that 30 per cent of Air India flights are filled with its employees whom Air India is giving complementary passes;

(c) what are the other benefits given to the employees of Air India; and

(d) how Air India is planning bring down its overhead costs?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a)  
The average monthly expenditure of Air India before Depreciation and obsolescence is approximately Rs.1500 crores.

(b) No, Sir.

(c) The facilities being presently provided to the employees of Air India are medical benefits for self and family, subsidized canteen facilities, staff housing colonies/company lease, Community Centre, Holiday Homes, Long Service mementos, Passages and subsidized transport facility.

Similarly, the employees are provided the facilities of free passages, medical benefits for self and family, use of holiday Homes after retirement.

(d) Initiatives undertaken to bring down the overhead costs include rationalization of routes, and of future aircraft deliveries, return of leased aircraft, rationalization of manpower costs and reduction of contractual employment, establishment of International Advisory Board, reconstitution of Board and senior management, constitution of a turnaround committee to look at all areas of cost reduction, closure of offline offices and reduction of employees at foreign stations.

#### **Linking of airports in Punjab**

2593. SHRI VARINDER SINGH BAJWA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government proposes to link big airport in Punjab with minor civil airports and defence airports and strips to facilitate air travel in the State;

(b) if so, whether the State Government is required to provide infrastructure and other facilities for the purpose; and

(c) the present status of the arrangement proposed to be made by the Centre with the assistance of the State Government?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a)  
to (c) Government has laid down route dispersal guidelines with a view to achieve better regulation

of air transport services taking into account the need for air transport services of different regions of the country including North-East region. It is however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such airlines are free to operate anywhere in the country including Punjab subject to compliance of route dispersal guidelines issued by the Government.

#### **Investment in aviation sector**

2594. SHRI V. HANUMANTHA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Indian aviation sector requires about Rs.1,50,000 crores for airport construction in next ten years and another Rs.2,00,000 crores investment in aircraft fleet for the next ten years;
- (b) whether there will be huge investment required in aviation sector by 2020;
- (c) if so, what are main decisions taken in this regard and how Government is likely to get this amount so that our airports are developed properly; and
- (d) whether aviation industry faces problem of developing infrastructure?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) to (c) There is no such estimation made. However, Airports Authority of India (AAI) has plan to incur expenditure of Rs.12434 crores for modernisation of airports and air traffic services across the country during XIth Five Year Plan period (2007-2012) which will be financed mainly through internal resources and borrowings.

(d) In order to conform to the International Civil Aviation Organisation (ICAO) and Directorate General of Civil Aviation (DGCA) guidelines, additional land is to be acquired by the State Government for development of airport infrastructure. Acquisition of land is not always feasible and this creates hurdles in development of the airport.

#### **Competency of SIU**

2595. SHRI KAMAL AKHTAR: Will the Minister of FINANCE be pleased to state:

- (a) whether Staff Inspection Unit (SIU) has core competency to conduct objective assessment of work load in all departments/Ministries of Government which vary from Science and Technology, Defence, Paramilitary, Health, Education etc.;
- (b) whether SIU personnel assigned to conduct work studies are recruited on basis of their competency in Human Resources/ Defence/Science /Medical/ Education;
- (c) if so, the details of recruitment procedure alongwith qualifications required for selection in SIU;
- (d) if not, whether it is *ad hoc* arrangement with personnel taken on deputation from other departments without any specific competency; and